

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2844

ANSWERED ON:17.08.2004

GRANTS FOR UPLIFTMENT OF PEOPLE LIVING IN TRIBAL AREAS

Bhagora Shri Mahavir;Rawat Shri Dhan Singh

Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) Whether the financial grants are provided by the Union Government to the State Governments for the upliftment of people residing in tribal areas; and

(b) if so, the criteria followed for this purpose?

Answer

MINISTER OF TRIBAL AFFAIRS (SHRI P.R. KYNDIAH)

(a) & (b): Yes, Sir. The Ministry of Tribal Affairs implements several Central Sector/Centrally Sponsored Schemes/Programmes for the socio-economic development of tribals in all the States/UTs. The list of Schemes/Programmes of this Ministry is annexed. Grants under these Schemes are provided to the States/UTs after detailed examination of the proposals received, when they fulfill the eligibility conditions of the relevant Schemes and subject to the availability of funds.

Annexure

Annexure referred to in reply to Lok Sabha Unstarred Question No.2844 dated 17.8.2004 by Shri Mahavir Bhagora and Shri Dhansingh Rawat regarding `Grants for upliftment of People Living in Tribal Areas`

Major Schemes/Programmes of the Ministry of Tribal Affairs for the welfare and development of Scheduled Tribes

1. Grant-in-aid to NGO for Scheduled Tribes including Coaching & Allied Scheme
2. Vocational Training Centres in Tribal Areas
3. Educational Complex in Low Literacy Pockets
4. Investment/Price Support to Tribal Co-operative Marketing Development Federation of India Ltd. (TRIFED).
5. Grant-in-aid to State Tribal Development Corporations for Minor Forest Produce
6. Village Grain Banks
7. Development of Primitive Tribal Groups
8. Support to National/State Scheduled Tribes Finance & Development Corporations
9. Scheme of Post Matric Scholarship, Book Bank and Upgradation of Merit of Scheduled Tribe Students
10. Scheme of Hostels for Scheduled Tribe Girls and Boys

11. Ashram Schools in Tribal Sub-Plan Areas
12. Research Information & Mass Education, Tribal Festivals and Others.
13. Special Central Assistance to Tribal Sub-Plan (SCA to TSP)
14. Grants-in-Aid under Article 275(1) of the Constitution